

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/021/213/2017**

**Dated: 17/12/2018**

Between

1. K. Rajesh,  
S/o. Sadanandam,  
Aged about 29 years,  
R/o. 8-103, Shivalayam Street,  
Madikonda (V), Kazipet,  
Warangal District.
2. K. Sadanandam,  
Aged about 29 years,  
R/o.8-103, Shivalayam Street,  
Madikonda (V), Kazipet,  
Warangal District.

... Applicants

AND

1. Union of India,  
Ministry of Railways rep. by its  
Secretary,  
Rail Bhavan,  
New Delhi.
2. The General Manager,  
South Central Railways,  
Rail Nilayam,  
Secunderabad.
3. The Divisional Railway Manager (P),  
Personnel Branch, 4<sup>th</sup> Floor,  
Sanchalan Bhavan,  
Secunderabad.

... Respondents

Counsel for the Applicants : Mr. K. Sudhaker Reddy  
Counsel for the Respondents : Mr. M. Venkateswarlu,  
SC for Railways

***CORAM :***

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman***  
***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

After arguing the matter at some length, learned counsel for the applicants sought permission of the Tribunal to withdraw the O.A. Permission accorded. The O.A. is dismissed as not pressed. There shall be no order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)***  
***CHAIRMAN***

*pv*